

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH
CAMP AT NAGPUR

Original Application No. 327/95

Sunilkumar Prabhakar Ingole

... Applicant.

V/s.

Union of India through its
Secretary,
Ministry of Defence,
Indian Ordnance Factories,
Raksha Bhavan, New Delhi.

The General Manager,
Ordnance Factory.
Chanda

... Respondents.

CORAM: Hon'ble Shri Justice M.S. Deshpande, Vice Chairman

Appearance:

Shri P.S. Lambat, counsel
for the applicant.

ORAL JUDGEMENT

Dated: 28.4.95.

(Per Shri M.S. Deshpande, Vice Chairman)

It is clear from the averments in the application that the applicant's father was missing from 1.4.80 and the representations were made from 1988 for considering ^{him for} compassionate appointment after 15 years of the death of the employee. The application cannot be entertained as it would be a stale claim. The O.A. is dismissed summarily.

(M.S. Deshpande)
Vice Chairman

NS